

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 55(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Sh. Mohinish Kumar & anr  
Vs.  
M/s. Premsons Supper Steel Pvt. Ltd. & Ors.

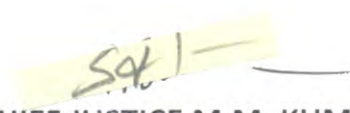
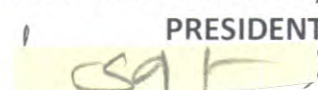
SECTION OF THE COMPANIES ACT: 634A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ahsan Ahmad	Adv.	Respondents	Ahsan Ahmad
2.	Devnicki Asya	PcA	Petitioner	Ritu Jain
3.	Ritu Jain	Pcs. ]		

**ORDER**

Learned Counsel for the applicant – Decree Holder has filed the list of assets of the JDs company. Ld. Counsel for the JDs seeks & is granted two weeks time to file the rejoinder today itself with a copy in advance to the applicant along with the current Balance Sheet.

List on 19.5.2017

  
CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
24.4.2017